

[Translation]

MR. SPEAKER: Why do you behave like this?

(Interruptions)

TAMIL NADU BUDGET 1988-89

[English]

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): I rise to present the Revised Estimates for 1987-88 and the Budget Estimates for 1988-89 of the Government of Tamil Nadu.

At the very outset, may I pay my tribute to the late Bharat Ratna Shri M.C. Ramachandran—M.C.R.—who adorned the office of the Chief Minister of Tamil Nadu for more than 10 years?

(Interruptions)

PROF MADHU DANDAVATE (Rajapur): Is it an obituary reference, Sir?

SHRI S. JAIPAL REDDY (Mahbubnagar): Is it an obituary reference to democracy in Tamil Nadu? (Interruptions)

SHRI NARAYAN DATT TIWARI: From a very humble background he rose to become the Chief Minister of the State by dint of his gift of leadership, his compassion for the poor, the underprivileged and the handicapped and his commitment to his ideals. He believed strongly in the integrity and unity of the nation and worked ceaselessly towards achieving a modern, secular and united India.

As a mark of our shared commitment to the uplift of the poor—a cause dear to the heart of the departed leader—we have decided that all the social welfare schemes, including the noon meal scheme, introduced by MGR would be implemented efficiently by the present State Government.

After the introduction of the President's Rule, the Government have been taking energetic steps to tone up the administration so that machinery of the State can act more effectively in the implementation of projects and schemes and be far more responsive to the people's needs. Adequate powers have been delegated to the administration and the supervisory procedures have been strengthened. An earnest effort is being made to fulfil the Annual Plan for 1987-88. In particular, the Public Distribution System is being streamlined to ensure that consumers get essential supplies in time and in quantities which they are entitled to. The results of the efforts taken for toning up the State administration will be evident in the months to come.

The drought has been severe and has left behind a serious burden on the farming community. The State Government have shown, in the last few weeks, their readiness to respond promptly to the genuine grievances of farmers who have borne the brunt of the drought. Government have postponed by six months the payment of electricity dues by farmers and ordered reconnection of power to agricultural pumpsets even where only part payment has been made. There will be no distraint of property for collecting revenue and co-operative loans.

We are continuing the existing welfare measures and development schemes. In addition, we have recently taken certain vital decisions and have identified some thrust areas. In some of these areas, new schemes are being introduced and implementation of current schemes improved. In particular, at the instance of our Prime Minister, more emphasis is being given to the welfare schemes directly benefiting the Scheduled Castes and Scheduled Tribes. Under the Special Component Plan for Scheduled Castes, about Rs. 150 crores will flow during the year 1988-89 towards their welfare schemes.

SHRI S. JAIPAL REDDY (Mahbubnagar): I am on a point of order.

SHRI SAIFUDDIN CHOWDHARY (Katwa): It has never happened like this. He can lay it on the Table of the House.

MR. SPEAKER: He is presenting the Budget.

(Interruptions)

SHRI BASUDEB ACHARIA (Bankura): In the List of Business, it is said,

"To present a statement of estimated receipts and expenditure of the State of Tamil Nadu for the year 1988-89", but he is making a speech. *(Interruptions)*

MR. SPEAKER: Over-ruled.

SHRI S. JAIPAL REDDY: You have not even heard my point of order. How can you over-rule it?

MR. SPEAKER: Whenever you are here, you behave in this way. Kindly sit down.

[English]

SHRI AMAL DATTA (Diamond Harbour): Let him lay the Budget on the Table of the House. That is all.

MR. SPEAKER: I have allowed him.

SHRI AMAL DATTA: If no other case has it been done before.

SHRI SOMNATH CHATTERJEE (Bolpur): On the Punjab Budget, they never made any speech.

SHRI S. JAIPAL REDDY: How can Mr. Tiwary be allowed to make a pre-election budget speech in Tamil Nadu. It goes against all conventions. It was never done before.

SHRI AMAL DATTA: It is unconstitutional. Only Budget can be laid on the Table. There is no question of making a Budget speech.

SHRI INDRAJIT GUPTA (Basirhat): When the Budget is taken into consideration, then he can make his speech. At this stage, he has only to lay on the Table a statement of estimated receipts and expenditure of the State of Tamil Nadu for the year 1988-89. In the List of Business, it

is put like that. He cannot make a speech now. Probably it is only for getting more publicity.

SHRI AMAL DATTA: Under what rules is he doing that? He has only to lay the Budget on the Table.

[Translation]

MR. SPEAKER: It will not make any difference whether the speech is made today or tomorrow. When do you want him to deliver it? Do you want it to be done tomorrow?

SHRI BASUDEB ACHARIA: We want him to deliver it later.

[English]

SHRI NARAYAN DATT TIWARI: Apart from this, an integrated package to benefit Scheduled Castes for drinking water supply schemes and link roads for their habitations, as well as a new design Fire Proof Housing Scheme called "Kamaraj New Harijan Housing Scheme" is being introduced at a total cost of Rs. 27 crores. *(Interruptions)*

MR. SPEAKER: There is no bar. He can do it. The objection is overruled.

SHRI AMAL DATTA: We do not allow this to be a propaganda platform.

SHRI SAIFUDDIN CHOWDHARY (Katwa): You have to see the precedents.

MR. SPEAKER: My ruling cannot be challenged. I have overruled. He is going to read. *(Interruptions)*.

SHRI NARAYAN DATT TIWARI: Rural women have been suffering various hardships over the years. We shall pay special attention to improving their welfare. 19,000 destitute women and widows will be sanctioned old age pension and sarees thus clearing the long pending waiting list. An additional sum of Rs. 3 crores will be set apart to provide employment opportunities for about 25,000 women. For the young village women, we propose to start centres

where young unmarried girls as well as recently married girls would be taught the basics of health, hygiene and nutrition, apart from upgrading their skills in the local crafts. They will be trained to engage themselves in productive occupations and, in particular, unmarried girls will be encouraged to postpone marriage and recently married girls postpone child-birth. As an incentive, the State would be contributing a sum of money which will be handed over in one lumpsum to each trainee at the end of two year period. Further, a sum of Rupees one crore is being set apart for special schemes for the handicapped. *(Interruptions)*

MR. SPEAKER: I have already told you. He is reading.

(Interruptions)

MR. SPEAKER: I know what I am doing. I know my job

(Interruptions)

SHRI NARAYAN DUTT TIWARI. Government recognise the role of youth and propose to set apart adequate resources for the welfare of the youth of the State. We propose to introduce the "Jawaharlal Nehru Science Talent Book Scheme" for college students from the academic year commencing in June 1988. Under this scheme, science text books will be supplied free to about 3,000 students admitted to science degree courses in 1988-89. Further, we propose to organise a number of rural camps for college boys and girls. In these camps, the students will interact with the villagers, learn about their problems and aspirations and educate the villagers on subjects like health, hygiene, local administration, national integration, etc. The students would also be required to contribute some physical labour for creation of rural assets. The students would be entitled to have some academic credit for their work in such camps.

We are aware of the various problems being faced by large, medium and small industries in the State. These problems will be considered on a priority basis and solu-

tions found as soon as possible. Special attention will be given for the rehabilitation and strengthening of small scale and medium industries. In particular, the problems of the sick units in the small scale sector will receive prompt attention of the Government and every effort will be made to arrange integrated assistance to such units. Steps will also be taken to create the right climate for promoting new investments, accelerating the pace of industrial growth and expansion of employment opportunities in the State.

Tamil Nadu is well known for its handloom industry. A number of welfare schemes for handloom weavers are already being implemented. We have also recently allotted seven million additional units of power from the State Grid to spinning mills. Together with other measures, the allotment of additional power has had the immediate effect of reducing the price of yarn supplied to the handloom weavers. Viscose yarn will also be supplied at reduced prices. During the next year we propose to reactivate the Handloom Weavers' Housing Scheme and put up 2000 new houses for the weavers.

In order to encourage the local capital goods, ancillary and electronic industries, we propose to rationalise the sales tax rates applicable to them.

The Government would like to give high priority for the development of Tamil language and culture. *(Interruptions)*

SHRI N.V.N. SOMU (Madras North): You are imposing Hindi. You talk of giving high priority for the development of Tamil language and culture. It is all crocodile tears. *(Interruptions)*

SHRI NARAYAN DATT TIWARI: We propose to speed up the preparation of a revised edition of the Tamil Encyclopaedia. The Oduvars in temples who have been singing religious hymns find it difficult to continue their tradition due to penury. In order to help them, we propose to sanction a monthly pension of Rs. 250 to one hundred oduvars above the age of 60.

We propose to strengthen and expand the existing scheme of assistance to Tamil authors for publication of their works so that at least 50 new books—novels, drama and anthologies of short stories or poems—are published every where.

We also propose to introduce a new scheme for sanction of financial assistance to writers to bring out translations of Tamil literary works in other languages so as to realise the dream of poet Bharathi who said and I quote " *Temadura Tamilosai Ulagamelam Paravum Vagai Chaithal Vendum*" (We shall spread the sweet sound of Tamil language throughout the world).
(Interruptions)

MR. SPEAKER: One minute. Sit down. The hon. Members wanted a precedent. I am giving them.

"During the 14th Session (Third Lok Sabha) while presenting the Budget of Kerala for 1966-67 to Lok Sabha, on insistence of some Members, Finance Minister made his Budget speech instead of having a statement of estimated receipts and expenditure on Table of the House."

(Interruptions)

SHRI BASUDEB ACHARIA (Bankura) Who is insisting now? Nobody is insisting now. (Interruptions)

MR. SPEAKER: I can give you another instance if you like. I quote:

"On 19th March 1976, when Minister of Finance Shri C. Subramaniam rose to present Tamil Nadu Budget (1976-77), he was asked by Speaker to lay statement on the table, as it was lengthy. However, after taking Speaker's permission, Minister read out a few paragraphs and thereafter laid the statement on the Table of the House."

(Interruptions)

MR. SPEAKER: Look here. I have given him permission. There is no rule against it

and your objections are overruled. Please sit down.

(Interruptions)

MR. SPEAKER: You have raised it and I have overruled.

(Interruptions)

MR. SPEAKER: I will name you if you behave like this.

(Interruptions)

MR. SPEAKER: Please order. I have overruled it.

(Interruptions)

SHRI BASUDEB ACHARIA: Have you given him permission to read the whole speech?

MR. SPEAKER: Yes, I have given him permission

(Interruptions)

MR. SPEAKER: You are crossing your limits now. Please sit down.

(Interruptions)

SHRI S. JAIPAL REDDY (Mahabubnagar): Why are you shouting? (Interruptions)

MR. SPEAKER: You are shouting and not me. It is you who are shouting more than me. Please sit down. I have only made my observations louder so that you can hear.

(Interruptions)

MR. SPEAKER: I have given my ruling. That is all.

(Interruptions)

MR. SPEAKER: You are transgressing your limits. You are casting aspersions on the Chair. Please sit down.

(Interruptions)

MR. SPEAKER: Every time you are violating the rules, not me.

(Interruptions)

MR. SPEAKER: He is doing it under the rules, otherwise I could not have asked him. If there was no rule, I would not have done it. I am not prepared to make rules and I will not do it. I will do whatever is under the rules.

(Interruptions)

SHRI NARAYAN DATT TIWARI: We also propose to render assistance for the completion of the work on Kamban Manimandapam and for the installation of the statue of Mother Tamil at Karaikudi.

With a view to improving the lot of the pensioners drawing minimum pension, we propose to increase the minimum pension so that all pensioners are assured of a minimum sum of Rs. 350 per month inclusive of all allowances.

Apart from the new initiatives, the Budget provides for increased outlays under Water Supply, Education and Health. Drinking water supply will be a major thrust area directed to ensure at least minimum levels of water supply to the public in rural areas, municipalities and Madras City. We propose to introduce Computer Science courses in Industrial Training Institutes and Science Colleges and advanced courses in Computer Science in three Engineering Colleges. 110 new primary health centres will be opened during the coming year. Further, a number of programmes for hospital buildings and improvement of hospital facilities are also envisaged in the Budget.

Revised Estimates 1987-88

Now let me turn to the details of the estimates. The Revised Estimates show total revenue receipts of Rs. 2945 crores and the expenditure on revenue account of Rs. 3250 crores thus resulting in a revenue deficit of Rs. 305 crores. Taking into account the capital receipts at Rs. 882 crores and capital expenditure at Rs. 894 crores

and after incorporating the net public account transactions, the current year is expected to show an overall deficit of Rs. 216 crores. This will be covered to the extent of Rs. 13 crores by drawing down cash balance and the balance of Rs. 203 crores is carried forward.

Budget Estimates 1988-89

During the year 1988-89, the revenue receipts are estimated at Rs. 3188 crores and revenue expenditure at Rs. 3405 crores resulting in a revenue deficit of Rs. 217 crores. On the Capital account, the receipts are estimated at Rs. 710 crores and expenditure at Rs. 700 crores. Taking into account the anticipated closing deficit of the current year and the transactions under Public Account, the overall deficit for 1988-89 is estimated at Rs. 124 crores and the cumulative deficit at the end of 1988-89 is expected to be Rs. 327 crores. However, we expect the deficit to come down to some extent through better collection and buoyancy of taxes and reduction of non-developmental expenditure.

Plan Outlay

The State Plan Outlay for 1988-89 has been fixed at the ambitious level of Rs. 1457 crores, a step up of 16.5 per cent over the current year's plan of Rs. 1250 crores. The Annual Plan provides for an outlay of Rs. 502 crores for the Power sector, Rs. 136 crores for Agriculture and allied services, Rs. 247 crores for Water Supply, Housing and Urban Development, Rs. 118 crores for Social Welfare and Nutrition, Rs. 84 crores for Transport and Communications and Rs. 69 crores for Industry and Minerals.

Vote on Account

The Annual Financial Statement for the year 1988-89 has been laid before the House and the connected demands for grants are also being circulated to the hon. Members along with other Budget papers. I am, however, at this stage, seeking only a "Vote on Account" for the first six months of the financial year 1988-89.

SHRI N.V.N. SOMU: This is mere election propaganda. We are walking out.

MR. SPEAKER: The hon. Member is not allowed.

*(Interruptions)***

Shri N.V.N. Somu and Dr. A. Kalanidhi then left the House.

DR. S. JAGATHRAKSHAKAN: This is merely an election Budget. We are walking out of the House.

Dr. S. Jagathrakshakan and some other hon. Members then left the House.

12.26 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (TAMIL NADU), 1988-89

[English]

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of State of Tamil Nadu for 1987-88.

12.26 1/2 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:

'In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 16th March, 1988 agreed to the following amendments made by the Lok Sabha at its sitting held on the 2nd March, 1988, in the Authorised Translations (Central Laws) Amendment Bill, 1987:

Enacting Formula

1. Page 1, line 1,4

for "Thirty-eighth" substitute "Thirty-ninth"

2. Page 1, line 4,4

for "1987" substitute "1988".

12.27 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Hundred and Seventh Report

SHRI AMAL DATTA (Diamond Harbour I beg to present the Hundred and Seventh Report (Hindi and English versions) of the Public Accounts Committee on Tea Board.

12.27 1/2 hrs.

STATEMENT RE: ILLEGAL STRIKE BY DELHI TRANSPORT CORPORATION EMPLOYEES

[English]

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): I would like to apprise the House about the situation in Delhi created by the Strike in Delhi Transport Corporation. Seven trade Unions in the Delhi Transport Corporation had on 18.2.1988 and 19.2.1988 served strike notices on the Management that they would go on an indefinite strike w.e.f. 17.3.1988 to press their demands for extending the recommendations of the Fourth Pay Commission to the DTC employees. I regret to state that despite the efforts by Government, the Unions have persisted in their ill-advised move.

As the Honourable Members are aware, there are about seventy-three public sector undertakings having Central Government's D.A. pattern for their employees. DTC is